

**DIVISION BENCH**

**ITEM NO.109**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.219/2021, IA No.88/2023, IA No.299/2023, IA  
No.521/2023, IA No.653/2023 & IA No.675/2023 IN CP (IB)  
NO.70/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 22<sup>nd</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>R. G. STEELS V/S BEE KAY PRECISION (INDIA) PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN LIQUIDATION)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

- Sh. Vipin Garg with  
Ms. Vandana Kothari, Advs. : *For Applicant/ Liquidator in  
IA No.299/2023, & IA No.653/2023  
and Res. No.1 in IA No.219/2021,  
IA No.88/2023 & Res. in IA No.521/2023,  
IA No.675/2023*
- Sh. Ashish Kr. Srivastava, Adv. : *For the Applicant in IA No.219/2021,  
IA No.88/2023 & IA No.675/2023*
- Sh. Udai Chandani, Adv. : *For Applicant in IA No.521/2023*
- Sh. Sahil Srivastava, Adv. : *For Successful Bidder in IA No.653/2023*

**ORDER**

**IA No.521/2023**

- 1.** Ld. Counsels representing the parties are present.
- 2.** Arguments have been advanced by the Ld. Counsel representing the Applicant in part. Further arguments to continue on 25<sup>th</sup> April, 2024 to come up higher on the Board.

**IA No.675/2023**

- 1.** This is an application filed by a Shareholder having 4% shareholder of the Corporate Debtor.

**-Sd-**

**-Sd-**

2. Let the notice be issued to the Liquidator. Ld. Counsel, Sh. Vipin Garg representing the Liquidator, who accepts notice, and therefore waives service. He seeks and is granted two days time to file the written objections.
3. This IA i.e. IA No.675/2023 is adjourned for the same date i.e. on 25<sup>th</sup> April, 2024, to come up higher on the Board.
4. The copy of this application be supplied to the Ld. Counsel representing the Liquidator today itself.
5. All other IAs are also adjourned for the same date i.e. on 25<sup>th</sup> April, 2024, to come up higher on the Board.

***-Sd-***  
**(Ashish Verma)**  
**Member (Technical)**

***-Sd-***  
**(Praveen Gupta)**  
**Member (Judicial)**

***22<sup>nd</sup> April, 2024***

*Avaneesh Kumar Singh*  
*(Stenographer)*